

**OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE
NORTH DISTRICT : ROHINI COURT : DELHI**

ORDER

The following transfer and posting orders are hereby made with immediate effect:-

S. No.	Name of the Official	From	To
1.	Sh. Sushant Rana S/o Sh. Jaidev Rana EC-55024362	Asstt. Ahlmad/JJA in the Court of Sh. Surender Mohit Singh, ADJ-04, North District, Rohini Courts, Delhi.	Asstt. Ahlmad/Trouble Shooter/JJA in the Court of Ms. Swati Malik, MM, NI Act (Digital Court), North District, Rohini Courts, Delhi.
2.	Sh. Dharmender Drall S/o Sh. Jai Bhagwan Drall EC-31658881	Asstt. Ahlmad/Trouble Shooter/JJA in the Court of Ms. Swati Malik, MM, NI Act (Digital Court), North District, Rohini Courts, Delhi.	Asstt. Ahlmad/JJA in the Court of Ms. Meenu Kaushik, ASJ-05 (POCSO), North District, Rohini Courts, Delhi.
3.	Ms. Anuradha Puri W/o Sh. Sanjeev Puri EC-68855846	Asstt. Ahlmad/JA in the Court of Ms. Meenu Kaushik, ASJ-05 (POCSO), North District, Rohini Courts, Delhi.	Asstt. Ahlmad/JA in the Court of Sh. Surender Mohit Singh, ADJ-04, North District, Rohini Courts, Delhi.


Note:1. Non-compliance of the transfer/posting orders or immediately proceeding on leave shall be considered as deliberate insubordination and disciplinary proceeding shall be initiated against the erring official, as per rules.


(VIMAL KUMAR YADAV)
Principal District & Sessions Judge
North District : Rohini Courts : Delhi.

No. 9835-9860 / F2N(2)/Admn./T&P/(North)/RC/2023 Dated, Delhi the 31.03.2023

Copy forwarded for information and necessary action to :-

1. The Ld. Principal District & Sessions Judge (HQ), Tis Hazari Courts, Delhi
2. The Judicial Officers concerned, North District, Rohini Courts, Delhi.
3. The DDO, Accounts Branch, North District, Rohini Courts, Delhi.
4. The Administrative Civil Judge, North District, Rohini Courts, Delhi.
5. The Sr. AOJ/AOJ/Branch In-charge, Administration – I & II, Tis Hazari Courts, Delhi.
6. The Sr. AOJ/AOJ/Branch In-charge, Administration, North District, Rohini Courts, Delhi.
7. The Official concerned, North District, Rohini Courts, Delhi.
8. The Dealing Official, Admn. I & II, Personal File & ACR Seat, Tis Hazari Courts, Delhi.
9. The Web-Site, Computer Committee, Rohini Courts, Delhi.
10. The Web-Site, Computer Committee, Tis Hazari Courts, Delhi.
11. The Personal Office of the undersigned.
12. The Facilitation Center, Rohini Courts, Delhi.
13. The Record Officer, (RTI), North District, Rohini Courts, Delhi.
14. The Dealing Official, Layers Seat, Admn. I, Tis Hazari Courts, Delhi.
15. The In-Charge, R & I Branch, Rohini Courts, Delhi for uploading in LAYERS.


Principal District & Sessions Judge
North District : Rohini Courts : Delhi.